

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

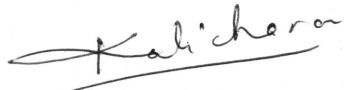

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Kalicharan Dwarikadas Matchijani	Director	
2.	Mr. Ajit Anekar Mr. Sagar Thakkar U/b Axis legal.	Advocate for Petitioner.	

ORDER

**T.C.P. NO. 31/397, 398/NCLT/MB/2014 & T.C.P. NO. 16/58/NCLT/
MB/MAH/2016.**

1. Ld. Representatives of both the sides are present. One of the Directors of the Respondent Company is also present in person.
2. Since the Bench is occupied in another matter, the matter is adjourned to **2nd March, 2017** to be listed second on Board. Communicated to both the sides.

sd/-

Dated: 15th February, 2017

M.K. Shrawat
Member (Judicial)